NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. C.P. 163/(MB)/2022

CORAM:
SMT. ANURADHA BHATIA **SHRI KISHORE VEMULAPALLI**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023

NAME OF THE PARTIES: **Roshni Damania**
V/s
Matra Realty and Developers Limited

APPEARANCE :

FOR THE APPLICANT **:** Absent

FOR THE RESPONDENT **:** Absent

Section: 241 (1), 242(4) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **06.06.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

09.03.2023
Sushil